15.36 hrs.

i. UNIFORM MARRIAGE AND DIVORCE BILL,*2004

Title: Introduction of the Uniform Marriage and Divorce Bill, 2004.

श्री बची सिंह रावत 'बचदा' (अल्मोड़ा) : सभापित महोदय, मैं प्रस्ताव करता हूं कि देश के सभी नागरिकों के लिए समान विवाह और विवाह-विच्छेद कानून का उपबंध करने वाले विधेयक को पुरःस्थापित करने की अनुमित दी जाए।

MR. CHAIRMAN: The question is:

"That leave be granted to introduce a Bill to provide for uniform marriage and divorce law for all citizens of the country."

The motion was adopted.

श्री बची सिंह रावत 'बचदा': सभापति महोदय, मैं विधेयक पुरःस्थापित करता हूं।

* Published in the Gazette of India, Extraordinary, Part-II, Section-2

Dated 3.12.04

**Introduced with the Recommendation of the President